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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.05.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 58/2018 in CP No. 394 & 395/2016 CP(TCAA) No. 55&56/HDB/2017
NAME OF THE COMPANY	MN Takshila Industries Private Limited
NAME OF THE PETITIONER(S)	Genome Valley Tech Parks & Incudators Pvt Ltd
NAME OF THE RESPONDENT(S)	MN Takshila Industries Private Limited
UNDER SECTION	391/394

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for V S Raju for Applicant	Advocate	VSRaju@gmail.com 9749120907	cb

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. S. Jan Kumar Reddy For ROC	Advocate	9160001455	TSJR

ORDER

Counsel for Petitioner Company is present. Counsel to clarify the Application is maintainable for approval of the Scheme basing on the order passed by this Tribunal in CP No.394 & 395 of 2017 or to file a fresh Petition as per direction of this Tribunal in the earlier above two Petitions.

List the matter on 01.06.2018.

Member (J)

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